

Recruitment for Various Posts in Reserve Bank of India – Panel Year 2024: Roll Numbers of Candidates Shortlisted for Interview – (i) Legal Officer in Grade 'B' (ii) Manager (Technical-Electrical) in Grade 'B' (iii) Assistant Manager (Rajbhasha) in Grade 'A' and (iv) Assistant Manager (Protocol & Security) in Grade 'A'

(Advt. No. RBISB/DA/02/2025-26 dated July 11, 2025)

Roll Numbers of Candidates Shortlisted for Interview for Legal Officer in Grade 'B'

Roll Numbers of Candidates Shortlisted for Interview for Manager (Technical-Electrical) in Grade 'B'

Roll Numbers of Candidates Shortlisted for Interview for Assistant Manager (Rajbhasha) in Grade 'A'

Roll Numbers of Candidates Shortlisted for Interview for Assistant Manager (Protocol & Security) in Grade 'A'

Note: Candidates may kindly note that the result for the post of Manager (Technical-Civil) in Grade 'B' will be published in due course.

Instructions for the Shortlisted Candidates for the Interview

The date of Interview will be intimated to the candidates in due course. The Interview Call Letters indicating date, time and venue of the Interview will be sent to the shortlisted candidates (in due course) on their registered e-mail ids from documentsrbisb@rbi.org.in. Candidates are requested to check their mailbox, including spam and junk box for the same regularly.

- 2. All the shortlisted candidates are advised to take a printout of the Interview Call Letter and bring its hard copy on the day of the Interview along with the ORIGINAL documents in support of their eligibility for verification.
- 3. Kindly bring your Photo Identity proof and the documents in support of your Date of Birth, Educational Qualifications, Experience, Caste (SC/ST/OBC/EWSs etc.), PwBD and persons with specified disabilities (persons having less than 40% disability and having difficulty in writing) status in Original and one set of self-attested hard copy.
- 4. The shortlisted candidates are also advised to check regularly the Bank's website https://rbi.org.in/en/web/rbi for further details and updates.



The shortlisted candidates should submit their duly filled in <u>BIODATA</u> and scanned copies of relevant certificates/documents latest by **November 07**, **2025** to RBI Services Board on e-mail ID <u>documentsrbisb@rbi.org.in</u>. It may also be noted that all the future correspondences and queries regarding submission of BIODATA and other documents should be made only on the e-mail ID <u>documentsrbisb@rbi.org.in</u>. Please note the following points carefully while sending the documents:

- Documents should be sent from the registered e-mail ID only.
- All documents must be in PDF format and self-certified / attested.
- The size of the documents/e-mail should not exceed 10 MB.
- Page size of the document should be A4.
- The BIODATA should be scanned in one separate PDF file and all other documents should be scanned in another single PDF file (total two PDF files one for BIODATA and another for remaining all other documents) in the same serial as mentioned at para 5 below.
- Please ensure that the scanned documents are clear and legible.
- While sending the documents, kindly mention your Registration Number, Name and Post. The e-mail subject should be like: <Roll Number> - <Name of the Candidate> - Recruitment for Various Posts in Reserve Bank of India <Post Name> - Panel Year 2024.

5. The documents are to be submitted in the following order:

a. <u>BIODATA</u> (filled in original and scanned). Please note that the BIODATA should be attached in a separate PDF file.

b. Proof of Date of Birth:

Matriculation Passing Certificate or Secondary School Leaving Certificate. No other document shall be considered for verification of Date of Birth. Name mentioned in the Matriculation Passing Certificate shall be considered for verification of name with online Application Form and the documents mentioned below. Candidates claiming change in name after Matriculation should ensure that in case of any discrepancy between name recorded in the Matriculation with other certificates/documents, an affidavit in ORIGINAL is required to be produced at the time of Interview that both the name/names in the certificates belong to one and same person.

c. Certificate of Educational Qualification:

Marksheet of Matriculation /HSC /Graduation /Equivalent technical or professional qualification or Post-Graduation/Equivalent technical qualification of all Semesters/Years and Degree/Diploma certificate awarded by the university.



Note: As regards educational qualification, if Aggregate Grade Points (i.e. CGPA/OGPA/CPI, etc.) are indicated instead of percentage of marks, then the candidate must forward the criteria for conversion as defined by the Board/University/Institute. The conversion criteria must be printed on the Marksheet/Grade Card, or the candidate must obtain a certified copy from the Competent Authority of the Board/University/Institute and forward the same to the Board. If they fail to do so, the conversion criteria as mentioned at Para 23 of the Detailed Notice of the recruitment <u>Advertisement No. RBISB/DA/02/2025-26 dated July 11, 2025</u> uploaded on the Bank's website on will be applied.

d. OBC Candidates:

In addition to a, b and c above, a copy of <u>OBC CASTE (NON-CREAMY LAYER)</u> <u>CERTIFICATE</u> (as per para 7 of Advertisement No. RBISB/DA/02/2025-26 dated July 11, 2025) and <u>OBC DECLARATION</u> in original as per the prescribed format.

e. SC/ST Candidates:

In addition to a, b and c above, latest <u>SC/ST CASTE CERTIFICATE</u> as per the prescribed format.

f. EWS Candidates:

In addition to a, b and c above, a copy of "Income and Asset Certificate" issued by a Competent Authority in the format prescribed in DoPT Office Memorandum No.36039/1/2019-Estt(Res) dated January 31, 2019 (as per Advertisement No. RBISB/DA/02/2025-26 dated July 11, 2025). The candidate may please note that benefits of reservation under EWSs category can be availed upon production of an "Income and Asset Certificate" issued by a Competent Authority in the format prescribed by Government of India for the Financial Year 2024-25 and valid for the Year 2025-26.

g. PwBD Candidates:

In addition to a, b, c [and d to f, if applicable] above, disability certificate/s in the prescribed format issued by the Competent Authority. The candidates who have availed the facility of a scribe and/or compensatory time (other than the Visually Impaired candidates) will have to produce a medical certificate from an authorised Govt. of India/ State Govt. Department/ Hospital, to the effect that the candidate has physical limitation to write including that of speed. This certificate will be required in addition to his/her disability certificate. The medical certificate about physical limitation to write, including that of speed, should be dated prior to the date of Online/Written Examination.



h. Persons with specified disabilities covered under the definition of Section 2(s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing:

In addition to a, b, c [and d to f, if applicable] above, the candidates who have availed the facility of a scribe and/or compensatory time have to produce a certificate to the effect that person concerned has limitation to write and that scribe is essential to write examination on his/her behalf from the competent medical authority of a Government healthcare institution as per proforma at Appendix-III of Advertisement No. RBISB/DA/02/2025-26 dated July 11, 2025. The medical certificate about limitation to write should be dated prior to the date of Online/Written Examination.

i. Staff Candidates:

Staff Candidates should forward the documents along with a letter from their respective Administration Section (HRMD) of the Regional Office/CoD/Training Establishment concerned that they are eligible to apply as staff candidate (in terms of eligibility criteria mentioned in the said Advertisement for staff candidates) and the position of pending Vigilance and Discipline cases against them, if any.

j. If the shortlisted candidate has taken any benefit of age relaxation, he/she should submit the relevant certificate.

k. Experience certificate/s:

Experience Certificate/s from the Employer/s as mentioned in our recruitment advertisement (<u>Advertisement No. RBISB/DA/02/2025-26 dated July 11, 2025</u>) indicating the full details of your service such as your name, post held, nature of duties attached to the post and length of service indicating clearly the date of joining / details of Probationary period, if any/date of leaving the service, etc. No Objection Certificate from the present employer, in case of Government employees, if you have not informed your employer.

Disclaimer: Though utmost care has been taken while preparing the Result, the Board reserves the right to rectify inadvertent errors, if any.